

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1127
ANSWERED ON:29.11.2006
URANIUM PROCESSING PLANT IN AP
Jagannath Dr. M.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Uranium Corporation of India Ltd. proposes to set up a uranium processing plant at Peddagadda in Nalgonda district in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether the proposed project would affect the villagers/farmers and the cash crops grown in the area;
- (d) if so, the details thereof; and
- (e) the measures taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI PRITHVI RAJ CHAVAN)

- (a) & (b): Yes, Sir. Uranium Corporation of India Limited(UCIL) proposes to set up uranium mines and a processing plant at Nalgonda district, Andhra Pradesh. The mines are proposed to be located at Lambapur-Peddagattu. The processing plant is proposed to be set up at Seripally. A production of 1250 tonnes of ore per day is expected from all the mines and the same will be processed in the plant. This will be taken up only after all the required statutory clearances are obtained.
- (c) & (d) The plant and the tailings pond require 400 acres of land, of which only 40 acres is under cultivation. The total number of project affected families would be 306 in the villages of Seripally, Mudigonda and Venkatampet. The proposed processing plant would thus have only marginal affect. There will be no significant effect on villagers/farmers and cash crop grown around the plant.
- (e) UCIL has drawn a comprehensive Rehabilitation & Resettlement Scheme to be implemented in consultation with the Government of Andhra Pradesh. This will be over and above the compensation payable for the acquisition of the land.